

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :28-10-2024

Date : 28.10.2024

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	S
89549/2024	28.10.2024	ABLAPL-11629/2024	S DAS	C.O.		Order Dtd. 2024-10-23		(N
89550/2024	28.10.2024	ABLAPL-11622/2024	DP DASH	C.O.		Order Dtd. 2024-10-23		(N
89551/2024	28.10.2024	ABLAPL-11623/2024	BB MALLICK	C.O.		Order Dtd. 2024-10-23		(N
89552/2024	28.10.2024	ABLAPL-11621/2024	S SAMAL	C.O.		Order Dtd. 2024-10-23		(N
89553/2024	28.10.2024	ABLAPL-11614/2024	S SAMAL	C.O.		Order Dtd. 2024-10-23	BAIL-1	(N
89554/2024	28.10.2024	ABLAPL-11612/2024	SK SAMAL	C.O.		Order Dtd. 2024-10-23		(N
89555/2024	28.10.2024	ABLAPL-11626/2024	S SAMAL	C.O.		Order Dtd. 2024-10-23		(N
89556/2024	28.10.2024	ABLAPL-11628/2024	DP DASH	C.O.		Order Dtd. 2024-10-23		(N
89557/2024	28.10.2024	ABLAPL-11620/2024	RB MISHRA	C.O.		Order Dtd. 2024-10-23		(N
89558/2024	28.10.2024	BLAPL-4201/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89559/2024	28.10.2024	BLAPL-4892/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89626/2024	28.10.2024	WP (C) - 22354/2024	K N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-09-18	WRIT BRANCH (DIVISION BENCH-1)	(N 1
89627/2024	28.10.2024	WP (C) - 26282/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-28		(N 1
89629/2024	28.10.2024	WP (C) - 26048/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89630/2024	28.10.2024	WP (C) - 25443/2024	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89631/2024	28.10.2024	WP (C) -	BIJAY KU.	C.O.	COURT	Order Dtd. 2024-10-21		(

		24370/2024	SETH		NO. 6			N 1
89634/2024	28.10.2024	WP (C) - 24944/2024	A K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-21		(N 1
89640/2024	28.10.2024	WP (C) - 25790/2024	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-10-21		(N 1
89642/2024	28.10.2024	WP (C) - 26177/2024	S DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89645/2024	28.10.2024	WP (C) - 26149/2024	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89647/2024	28.10.2024	WP (C) - 25456/2024	RK MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89648/2024	28.10.2024	WP (C) - 26089/2024	SK RATH	C.O.	COURT NO. 6	Order Dtd. 2024-10-28		(N 1
89649/2024	28.10.2024	WP (C) - 25722/2024	G D MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-10-21	WRIT BRANCH (DIVISION BENCH-3)	(N 1
89651/2024	28.10.2024	WP (C) - 26177/2024	SR PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89652/2024	28.10.2024	WP (C) - 26246/2024	L MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-28		(N 1
89653/2024	28.10.2024	WP (C) - 25737/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-10-21		(N 1
89654/2024	28.10.2024	WP (C) - 26155/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89655/2024	28.10.2024	WP (C) - 24189/2024	MR PADHI	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89657/2024	28.10.2024	WP (C) - 25971/2024	GAYATRI DAS	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89658/2024	28.10.2024	WP (C) - 24184/2024	MR PADHI	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89661/2024	28.10.2024	WP (C) - 23946/2024	SURYAKANTA SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89662/2024	28.10.2024	CRLMA- 134/2024	DEEPAK KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1
89663/2024	28.10.2024	CRLMA- 135/2024	DEEPAK KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-10-23		(N 1

89664/2024	28.10.2024	CRLMP-1431/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-10-22		(N 1
89665/2024	28.10.2024	TRP (C) - 324/2024	N. ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-11-25		(N 1
89666/2024	28.10.2024	ABLAPL-5517/2024	SARAT DASH	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1
89667/2024	28.10.2024	BLAPL-10498/2024	B. K. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-10-21	BAIL-1	(N
89668/2024	28.10.2024	WP (C) - 24188/2024	MANORANJAN PADHI	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N
89669/2024	28.10.2024	WP (C) - 25909/2024	M MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N
89670/2024	28.10.2024	ABLAPL-11637/2024	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N
89671/2024	28.10.2024	WP (C) - 25654/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 16	Order Dtd. 2024-10-22		(N
89672/2024	28.10.2024	ABLAPL-5984/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-2	(N
89673/2024	28.10.2024	WP (C) - 25493/2024	B K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(N
89674/2024	28.10.2024	CRLMC-3314/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89675/2024	28.10.2024	WP (C) - 26082/2024	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(N
89676/2024	28.10.2024	BLAPL-8653/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-1	(N
89678/2024	28.10.2024	WP (C) - 25895/2024	P. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89679/2024	28.10.2024	WP (C) - 25896/2024	P. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89680/2024	28.10.2024	WP (C) - 25716/2024	M BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(N
89682/2024	28.10.2024	WP (C) - 25279/2024	D K JENA	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(N
89684/2024	28.10.2024	WP (C) - 25803/2024	R K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(N
89685/2024	28.10.2024	WP (C) - 25460/2024	R K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-10-21		(N

89687/2024	28.10.2024	WP (C) - 25845/2024	A B MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N
89688/2024	28.10.2024	WP (C) - 25712/2024	L PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N
89689/2024	28.10.2024	WP (C) - 26078/2024	M. K. PANI	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N
89690/2024	28.10.2024	WP (C) - 25712/2024	L D PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N
89691/2024	28.10.2024	WP (C) - 26137/2024	B. K. PATI	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N
89692/2024	28.10.2024	WP (C) - 26140/2024	B. K. PATI	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N
89693/2024	28.10.2024	WP (C) - 25721/2024	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-26		(N
89694/2024	28.10.2024	WP (C) - 25183/2024	M. M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 5000-01-01		(N
89695/2024	28.10.2024	WP (C) - 25739/2024	B K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(N
89696/2024	28.10.2024	WP (C) - 25820/2024	S MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(N
89697/2024	28.10.2024	WP (C) - 25821/2024	A B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-10-22		(N
89698/2024	28.10.2024	WP (C) - 25355/2024	P. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-21		(N
89700/2024	28.10.2024	WP (C) - 25755/2024	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 14	Order Dtd. 2024-10-28	WRIT BRANCH-5	(N 4
89701/2024	28.10.2024	WP (C) - 25905/2024	R K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-10-22		(N 4
89702/2024	28.10.2024	WP (C) - 25923/2024	R K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-10-22		(N 4
89703/2024	28.10.2024	WP (C) - 22422/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-09-18		(N 4
89704/2024	28.10.2024	WP (C) - 25932/2024	R K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 4
89705/2024	28.10.2024	ABLAPL- 11616/2024	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N 4
89706/2024	28.10.2024	ABLAPL- 11615/2024	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N 4
89707/2024	28.10.2024	ABLAPL- 9211/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08-31		(N

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89708/2024	28.10.2024	ABLAPL-7367/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	BAIL-2	(N 1)
89709/2024	28.10.2024	WP (C) - 22425/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89710/2024	28.10.2024	WP (C) - 22699/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-09-18		(N 1)
89711/2024	28.10.2024	WP (C) - 22703/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89712/2024	28.10.2024	WP (C) - 16499/2019	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	WRIT BRANCH-4	(N 1)
89713/2024	28.10.2024	WP (C) - 22798/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89714/2024	28.10.2024	BLAPL-8168/2024	SUBRATA PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-09-11		(N 1)
89715/2024	28.10.2024	WP (C) - 23076/2024	BISWAJIT SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89716/2024	28.10.2024	WP (C) - 25873/2024	P. K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-10-23		(N 1)
89717/2024	28.10.2024	WP (C) - 26104/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89718/2024	28.10.2024	WP (C) - 25713/2024	S. K. OJHA	C.O.	COURT NO. 5	Order Dtd. 2024-10-22		(N 1)
89719/2024	28.10.2024	ABLAPL-7868/2024	PRADEEP KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-09		(N 1)
89720/2024	28.10.2024	WP (C) - 18761/2024	BHARAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 1)
89724/2024	28.10.2024	WP (C) - 25270/2024	SANJAYA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 1)
89725/2024	28.10.2024	WP (C) - 25836/2024	SUBRATA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 1)
89727/2024	28.10.2024	WP (C) - 25858/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 1)
89728/2024	28.10.2024	WP (C) - 23104/2024	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(N 1)
89729/2024	28.10.2024	WP (C) -	SANJIB KUMAR	C.O.	COURT	Order Dtd. 2024-10-22		(N 1)

		23002/2024	BHANJADEO		NO. 2 OLD				
89730/2024	28.10.2024	WP (C) - 26046/2024	SUBHA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22			(N 1
89732/2024	28.10.2024	WP (C) - 24907/2024	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22			(N 1
89733/2024	28.10.2024	WP (C) - 25083/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89734/2024	28.10.2024	WP (C) - 25186/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89735/2024	28.10.2024	WP (C) - 25560/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89736/2024	28.10.2024	WP (C) - 25560/2024	P. K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89737/2024	28.10.2024	WP (C) - 25587/2024	SANGRAM DAS	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89738/2024	28.10.2024	WP (C) - 25624/2024	LINGARAJ DASH	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89739/2024	28.10.2024	WP (C) - 25712/2024	PRASANNA KUMAR PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-10-22			(N 1
89740/2024	28.10.2024	BLAPL- 3822/2024	T R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-20			(N 1
89741/2024	28.10.2024	WP (C) - 26180/2024	ASHOK KUMAR SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-10-23			(N 1
89742/2024	28.10.2024	CRLMC- 3318/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04			(N 1
89743/2024	28.10.2024	MACA- 386/2024	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		MISC. APPEAL SEC.	(N
89744/2024	28.10.2024	MACA- 386/2024	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		MISC. APPEAL SEC.	(N
89745/2024	28.10.2024	WP (C) - 13353/2010	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		WRIT BRANCH-6	(N 2
89746/2024	28.10.2024	WP (C) - 13353/2010	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		WRIT BRANCH-6	(N 2
89748/2024	28.10.2024	WP (C) - 26000/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22			(N 2

89749/2024	28.10.2024	BLAPL-10637/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(N
89750/2024	28.10.2024	WP (C) - 25963/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(N
89751/2024	28.10.2024	WP (C) - 18999/2024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-04		(N
89752/2024	28.10.2024	WP (C) - 25931/2024	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22	WRIT BRANCH (DIVISION BENCH-3)	(N 1
89753/2024	28.10.2024	CRLREV-525/2012	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-11	CRIMINAL REVISION	(N
89754/2024	28.10.2024	WP (C) - 25964/2024	G. D. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(N
89755/2024	28.10.2024	WP (C) - 16591/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-30	WRIT BRANCH-7	(N 1
89756/2024	28.10.2024	WP (C) - 26015/2024	G. D. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(N 1
89758/2024	28.10.2024	WP (C) - 26021/2024	G. D. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(N 1
89759/2024	28.10.2024	WP (C) - 26106/2024	G. D. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(N 1
89760/2024	28.10.2024	BLAPL-10372/2024	D DASH	C.O.	COURT NO. 15	Order Dtd. 2024-10-23	BAIL-2	(N 1
89761/2024	28.10.2024	WP (C) - 26050/2024	G. D. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-10-22		(N 1
89762/2024	28.10.2024	WP (C) - 16060/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-09-30	WRIT BRANCH-1	(N
89763/2024	28.10.2024	CRLMC-5170/2023	SAYANTAN PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-12	CRIMINAL MISC	(N
89764/2024	28.10.2024	WP (C) - 26144/2024	DILLIP KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(N
89765/2024	28.10.2024	CRLMC-4751/2023	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	CRIMINAL MISC	(N
89766/2024	28.10.2024	WP (C) - 26095/2024	S. K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(N
89767/2024	28.10.2024	CRLMC-1096/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO.	Order Dtd. 2024-10-22	CRIMINAL MISC	(N

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89769/2024	28.10.2024	WP (C) - 25952/2024	R. K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(N
89770/2024	28.10.2024	WP (C) - 26195/2024	S. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-11-13		(N
89771/2024	28.10.2024	WP (C) - 24998/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-11-05		(N
89772/2024	28.10.2024	WP (C) - 23438/2024	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-10-23		(N
89773/2024	28.10.2024	TRP (C) - 327/2024	P. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(N
89775/2024	28.10.2024	TRPCRL- 89/2024	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N
89776/2024	28.10.2024	CRLMC- 1322/2024	D PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23	CRIMINAL MISC	(N
89777/2024	28.10.2024	TRPCRL- 86/2024	B. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N
89779/2024	28.10.2024	ABLAPL- 11460/2024	J KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-10-21	BAIL-2	(N 1
89780/2024	28.10.2024	ABLAPL- 11455/2024	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-10-21		(N 1
89782/2024	28.10.2024	ABLAPL- 11454/2024	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-10-21		(N 1
89784/2024	28.10.2024	ABLAPL- 11442/2024	P C DAS 2	C.O.	COURT NO. 16	Order Dtd. 2024-10-21		(N 1
89785/2024	28.10.2024	TRP (C) - 19/2024	AJAYA KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-11-18	M.J.C.	(N
89786/2024	28.10.2024	ABLAPL- 11619/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(N
89787/2024	28.10.2024	ABLAPL- 11594/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(N
89788/2024	28.10.2024	ABLAPL- 11595/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(N
89789/2024	28.10.2024	ABLAPL- 10580/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-1	(N
89790/2024	28.10.2024	CRLMC- 3251/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89791/2024	28.10.2024	ABLAPL- 11470/2024	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-10-21		(N

					OLD			
89792/2024	28.10.2024	CRLMC-3864/2024	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89793/2024	28.10.2024	ABLAPL-11437/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89795/2024	28.10.2024	CRLMC-3811/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89796/2024	28.10.2024	ABLAPL-10060/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2	(N
89797/2024	28.10.2024	ABLAPL-11542/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89798/2024	28.10.2024	ABLAPL-11453/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89799/2024	28.10.2024	ABLAPL-9445/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89800/2024	28.10.2024	ABLAPL-11441/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89801/2024	28.10.2024	ABLAPL-11047/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2	(N
89802/2024	28.10.2024	ABLAPL-11462/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89803/2024	28.10.2024	ABLAPL-11534/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89804/2024	28.10.2024	ABLAPL-11606/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89805/2024	28.10.2024	ABLAPL-11591/2024	RK MANGARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89806/2024	28.10.2024	ABLAPL-11603/2024	KR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89807/2024	28.10.2024	ABLAPL-11608/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89808/2024	28.10.2024	ABLAPL-11588/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89809/2024	28.10.2024	ABLAPL-11596/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89810/2024	28.10.2024	ABLAPL-	N SAHOO	C.O.	COURT	Order Dtd. 2024-10-23	BAIL-1	(N

		11592/2024			NO. 2 OLD			N
89811/2024	28.10.2024	ABLAPL- 11604/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89812/2024	28.10.2024	ABLAPL- 11607/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89813/2024	28.10.2024	BLAPL- 9642/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89814/2024	28.10.2024	ABLAPL- 11590/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89821/2024	28.10.2024	ABLAPL- 11475/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89822/2024	28.10.2024	ABLAPL- 11643/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	BAIL-1	(N
89823/2024	28.10.2024	ABLAPL- 11466/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89824/2024	28.10.2024	ABLAPL- 11465/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-1	(N 1
89825/2024	28.10.2024	ABLAPL- 11446/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N 1
89826/2024	28.10.2024	ABLAPL- 11452/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N 1
89827/2024	28.10.2024	ABLAPL- 11485/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N 1
89828/2024	28.10.2024	ABLAPL- 10589/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(N 1
89829/2024	28.10.2024	WP (C) - 25784/2024	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 1
89830/2024	28.10.2024	TRPCRL- 88/2024	KAPILA CHARAN NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(N 1
89831/2024	28.10.2024	CRLMC- 3914/2024	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1
89832/2024	28.10.2024	CRLMC- 3905/2024	SUMAN MITRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1
89833/2024	28.10.2024	CRLMC- 3809/2024	J. P. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1

89834/2024	28.10.2024	CRLMC-3810/2024	SURYAKANTA SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1)
89835/2024	28.10.2024	CRLMC-3827/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1)
89836/2024	28.10.2024	CRLMC-3889/2024	G. JAYASINGH	C.O.	COURT NO. 16	Order Dtd. 2024-10-23		(N 1)
89837/2024	28.10.2024	CRLMC-3903/2024	G. JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-11-13		(N 1)
89838/2024	28.10.2024	CRLMC-3976/2024	KAMALAKANTA MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-10-23		(N 1)
89845/2024	28.10.2024	WP (C) - 26424/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-28		(N 1)
89854/2024	28.10.2024	WP (C) - 37742/2021	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-2	(N 3)
89855/2024	28.10.2024	WP (C) - 37740/2021	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-2	(N 3)
89856/2024	28.10.2024	WP (C) - 8306/2021	S R PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-5	(N 2)
89857/2024	28.10.2024	WP (C) - 8305/2021	S PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-5	(N 2)
89858/2024	28.10.2024	WP (C) - 8308/2021	S R PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23	WRIT BRANCH-5	(N 2)
89859/2024	28.10.2024	WPC (OAC) - 326/2015	S R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-10-22	OA Branch	(N 1)
89860/2024	28.10.2024	WP (C) - 25037/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89861/2024	28.10.2024	WP (C) - 25038/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89862/2024	28.10.2024	WP (C) - 25902/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89863/2024	28.10.2024	WP (C) - 25977/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89864/2024	28.10.2024	WP (C) - 25984/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89866/2024	28.10.2024	WP (C) - 25985/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89867/2024	28.10.2024	WP (C) - 25988/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)
89868/2024	28.10.2024	CRLREV-874/2018	M BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-10-09	CRIMINAL REVISION	(N 1)
89871/2024	28.10.2024	ABLAPL-11650/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N 1)

89872/2024	28.10.2024	ABLAPL-11651/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-10-23		(N
89873/2024	28.10.2024	CRLREV-542/2024	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89874/2024	28.10.2024	ABLAPL-11652/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89875/2024	28.10.2024	WP(C)-24330/2024	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89876/2024	28.10.2024	ABLAPL-9681/2024	P K MISRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10		(N
89878/2024	28.10.2024	ABLAPL-7429/2024	L. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N
89885/2024	28.10.2024	ABLAPL-11295/2024	D. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21		(N
89888/2024	28.10.2024	WP(C)-2485/2024	MANOJ KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	WRIT BRANCH-8	(N 4
89889/2024	28.10.2024	ABLAPL-11656/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 4
89891/2024	28.10.2024	CRLA-743/2024	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-10-28		(N 4
89894/2024	28.10.2024	CRLREV-551/2024	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 4
89895/2024	28.10.2024	CRLREV-525/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 4
89898/2024	28.10.2024	CRLA-782/2024	H. K. MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2024-10-22		(N 4
89899/2024	28.10.2024	ABLAPL-11589/2024	NIRANJAN SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-10-23		(N 4
89900/2024	28.10.2024	WP(C)-24989/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-10-22		(N 4
89901/2024	28.10.2024	CRLREV-590/2024	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 4
89902/2024	28.10.2024	CRLREV-550/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(N 4
89903/2024	28.10.2024	WP(C)-24786/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-22		(N 4

89904/2024	28.10.2024	WP (C) - 25209/2024	KARMA DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-18		(N 4)
89905/2024	28.10.2024	ABLAPL-11573/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-10-23		(N 4)
89906/2024	28.10.2024	ABLAPL-11569/2024	BK PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-10-23	BAIL-1	(N)
89548/2024	28.10.2024	WP (C) - 19249/2024	MANAS PATI	GENERAL		Order Dtd. 2024-10-23		(N)
89561/2024	28.10.2024	WP (C) - 25599/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-10-23		(N)
89566/2024	28.10.2024	WP (C) - 25629/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-10-21		(N)
89570/2024	28.10.2024	SA-180/2001	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-01	SECOND APPEAL	(N)
89574/2024	28.10.2024	ARBP-24/2024	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-10-23	M.J.C.	(N)
89619/2024	28.10.2024	WP (C) - 22944/2024	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2024-09-24		(N)
89624/2024	28.10.2024	WP (C) - 25727/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-10-23		(N)
89656/2024	28.10.2024	WP (C) - 25438/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-10-21		(N)
89659/2024	28.10.2024	WP (C) - 25432/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-10-21		(N)
89660/2024	28.10.2024	WP (C) - 25527/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-10-21		(N)
89677/2024	28.10.2024	RVWPET-389/2023	SANDHYARANI PANI	GENERAL		Entire Brief	CIVIL REVISION	(N)
89726/2024	28.10.2024	WP (C) - 25857/2024	PRASANNA KUMAR SWAIN	GENERAL		Order Dtd. 2024-10-23		(N)
89731/2024	28.10.2024	WP (C) - 25436/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-10-21		(N)
89757/2024	28.10.2024	ABLAPL-11613/2024	SK SAMIM	GENERAL		Order Dtd. 2024-10-23	BAIL-2	(N 1)
89768/2024	28.10.2024	CRLA-49/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-27	CRIMINAL APPEAL	(N)
89774/2024	28.10.2024	WP (C) - 41579/2023	TAHASILDAR BHUBANESWAR	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
89781/2024	28.10.2024	WP (C) - 41579/2023	TAHASILDAR, BHUBANESWA	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH (DIVISION BENCH-3)	(N 1)
89783/2024	28.10.2024	ABLAPL-11719/2024	SAPANA UDABAR@ADABAR	GENERAL		Order Dtd. 2024-10-28		(N 1)
89815/2024	28.10.2024	CRLLP-	M.K. RANA	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(N)

		71/2006							
89816/2024	28.10.2024	CRLA-43/2016	M.K. RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N
89817/2024	28.10.2024	CRLA-453/2011	M.K. RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N 1
89818/2024	28.10.2024	WP (C) - 10627/2024	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2024-07-31		WRIT BRANCH-5	(N 2
89819/2024	28.10.2024	CRLA-656/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N 1
89820/2024	28.10.2024	CRLA-376/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N
89844/2024	28.10.2024	CRLA-442/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N
89846/2024	28.10.2024	GCRLA-4/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-29		CRIMINAL APPEAL	(N
89847/2024	28.10.2024	WP (C) - 24157/2024	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-10-22			(N
89879/2024	28.10.2024	WP (C) - 999/2020	MANAS RANJAN PATRA	GENERAL		Final Order		WRIT BRANCH-1	(N
89880/2024	28.10.2024	BLAPL-10662/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-10-28			(N
89881/2024	28.10.2024	SA-303/1999	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-10		SECOND APPEAL	(N
89886/2024	28.10.2024	CMAPL-745/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-17		M.J.C.	(N
89890/2024	28.10.2024	WP (C) - 2487/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-21		WRIT BRANCH-8	(N 4
89893/2024	28.10.2024	WP (C) - 6793/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-21		WRIT BRANCH-1	(N
89547/2024	28.10.2024	BLAPL-6769/2024	SP DAS	GENERAL		Order Dtd. 2024-09-26		BAIL-1	(N
89560/2024	28.10.2024	BLAPL-6987/2024	B MOHANTY	GENERAL				BAIL-1	(N
89562/2024	28.10.2024	BLAPL-10198/2024	S BISWAL	GENERAL					(N
89563/2024	28.10.2024	WP (C) - 12464/2023	R K MOHABHOI	GENERAL				WRIT BRANCH (DIVISION BENCH-1)	(N 1
89564/2024	28.10.2024	WP (C) - 10094/2023	R K MOHABHOI	GENERAL				WRIT BRANCH (DIVISION BENCH-1)	(N 1
89565/2024	28.10.2024	WP (C) - 8017/2023	R K MOHABHOI	GENERAL				WRIT BRANCH (DIVISION BENCH-1)	(N 1
89567/2024	28.10.2024	WP (C) -	R K MOHABHOI	GENERAL				WRIT	(

		8015/2023					BRANCH (DIVISION BENCH-1)	N 1
89568/2024	28.10.2024	WP (C) - 7913/2023	R K MOHABHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(N 1
89569/2024	28.10.2024	WP (C) - 7911/2023	R K MOHABHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(N 1
89571/2024	28.10.2024	WP (C) - 7908/2023	R K MOHABHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(N 1
89572/2024	28.10.2024	SA- 416/2000	C R NAYAK	GENERAL			SECOND APPEAL	(N
89573/2024	28.10.2024	WP (C) - 15937/2024	B K MOHARANA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(N 1
89575/2024	28.10.2024	CONTC- 6892/2022	L D SAHOO	GENERAL			CONTEMPT	(N
89576/2024	28.10.2024	WP (C) - 19655/2008	N C SINHA	GENERAL				(N
89577/2024	28.10.2024	RVWPET- 227/2024	SBUDGATA	GENERAL				(N
89578/2024	28.10.2024	WP (C) - 5972/2004	KSHISH	GENERAL				(N
89579/2024	28.10.2024	WP (C) - 18630/2024	KSHISH	GENERAL				(N
89580/2024	28.10.2024	OJC- 3708/1993	S K BEHERA	GENERAL				(N
89581/2024	28.10.2024	TRP (C) - 179/2024	D PATTANAİK	GENERAL				(N
89582/2024	28.10.2024	MATA- 76/2016	G. PATRA	GENERAL		PetitionAnnexure, Entire Order,	FIRST APPEAL	(N
89583/2024	28.10.2024	WP (C) - 2451/2006	B R SENAPATI	GENERAL			WRIT BRANCH-6	(N 2
89584/2024	28.10.2024	MATA- 75/2016	G. PATRA	GENERAL		Order Dtd. 2022-08- 24Petition, Annexure, Entire Order,	FIRST APPEAL	(N
89585/2024	28.10.2024	JCRLA- 97/2018	OHCLC	GENERAL			CRIMINAL APPEAL	(N
89586/2024	28.10.2024	RSA- 87/2021	M NAYAK	GENERAL			SECOND APPEAL	(N
89587/2024	28.10.2024	WP (C) - 11689/2019	S K ROUT	GENERAL			WRIT BRANCH-2	(N
89588/2024	28.10.2024	SA- 120/1998	R C PATTANAİK	GENERAL			SECOND APPEAL	(N
89589/2024	28.10.2024	WP (C) - 294/2002	N R PANDA	GENERAL				(N

89590/2024	28.10.2024	WP (C) - 294/2002	N R PANDA	GENERAL				(N
89591/2024	28.10.2024	WP (C) - 16060/2024	M R SAHOO	GENERAL			WRIT BRANCH-1	(N
89592/2024	28.10.2024	WP (C) - 37919/2023	M R SAHOO	GENERAL			WRIT BRANCH-3	(N 2
89593/2024	28.10.2024	WP (C) - 3864/2022	S PARIDA	GENERAL			WRIT BRANCH-3	(N 3
89594/2024	28.10.2024	WP (C) - 5004/2011	P K LENKA	GENERAL				(N 3
89595/2024	28.10.2024	FAO- 17/2011	G C JENA	GENERAL			MISC. APPEAL SEC.	(N
89596/2024	28.10.2024	WP (C) - 21776/2024	D K BEHERA	GENERAL				(N
89597/2024	28.10.2024	CRLMP- 1167/2023	D SAMAL	GENERAL			WRIT BRANCH-7	(N
89598/2024	28.10.2024	WP (C) - 31398/2011	P K ROUTRAY	GENERAL				(N
89599/2024	28.10.2024	WP (C) - 32352/2020	S MOHARANA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(N 1
89600/2024	28.10.2024	BLAPL- 1979/2024	PC MISHRA	GENERAL				(N 1
89601/2024	28.10.2024	WP (C) - 25101/2012	A SAHOO	GENERAL				(N 1
89602/2024	28.10.2024	CMP- 964/2024	A K MISHRA	GENERAL				(N 1
89603/2024	28.10.2024	CMP- 945/2024	A K MISHRA	GENERAL				(N 1
89604/2024	28.10.2024	WP (C) - 10769/2018	R C SAHOO	GENERAL			WRIT BRANCH-7	(N 1
89605/2024	28.10.2024	BLAPL- 8374/2024	P K DAS	GENERAL				(N 1
89606/2024	28.10.2024	BLAPL- 8349/2024	P K DAS	GENERAL			BAIL-2	(N
89607/2024	28.10.2024	CMP- 1096/2023	H K BHOL	GENERAL			WRIT BRANCH-7	(N 5
89608/2024	28.10.2024	CRLREV- 64/2024	G C JENA	GENERAL			CRIMINAL REVISION	(N
89609/2024	28.10.2024	ABLAPL- 10161/2024	S K BISWAL	GENERAL			BAIL-2	(N

89610/2024	28.10.2024	CRLMC-4558/2014	A K RANA	GENERAL			CRIMINAL MISC	(N
89611/2024	28.10.2024	CRLMC-12/2010	B N SHADANGI	GENERAL				(N
89612/2024	28.10.2024	WP (C) - 26198/2024	J P KAR	GENERAL				(N
89613/2024	28.10.2024	WP (C) - 17557/2020	P K DAS	GENERAL			WRIT BRANCH-7	(N 4
89614/2024	28.10.2024	WP (C) - 8685/2009	K SAHOO	GENERAL				(N 4
89615/2024	28.10.2024	EXP-7/2023	S BISWAL	GENERAL			CIVIL REVISION	(N
89616/2024	28.10.2024	EXP-7/2023	S BISWAL	GENERAL			CIVIL REVISION	(N
89617/2024	28.10.2024	RSA-7/2023	L K BEHERA	GENERAL			SECOND APPEAL	(N
89618/2024	28.10.2024	BLAPL-11786/2023	M DAS	GENERAL			BAIL-1	(N
89620/2024	28.10.2024	ABLAPL-6042/2024	B N DASH	GENERAL				(N
89621/2024	28.10.2024	CRLREV-874/2018	M BARAL	GENERAL			CRIMINAL REVISION	(N
89622/2024	28.10.2024	SAO-19/2009	P BASTIA	GENERAL			SECOND APPEAL	(N
89623/2024	28.10.2024	WP (C) - 20540/2024	P R SWAIN	GENERAL				(N
89625/2024	28.10.2024	WP (C) - 16613/2024	P R SWAIN	GENERAL			WRIT BRANCH-8	(N 4
89628/2024	28.10.2024	WP (C) - 39208/2023	S K BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(N 1
89632/2024	28.10.2024	WP (C) - 25548/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1
89633/2024	28.10.2024	WP (C) - 25546/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1
89635/2024	28.10.2024	WP (C) - 25551/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1
89636/2024	28.10.2024	WP (C) - 25574/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1
89637/2024	28.10.2024	WP (C) - 25573/2024	D HOTTA	GENERAL			WRIT BRANCH	(N

							(DIVISION BENCH-2)	1
89638/2024	28.10.2024	WP (C) - 25581/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1)
89639/2024	28.10.2024	WP (C) - 25542/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1)
89641/2024	28.10.2024	WP (C) - 25544/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1)
89643/2024	28.10.2024	WP (C) - 25579/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1)
89644/2024	28.10.2024	WP (C) - 25577/2024	D HOTTA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1)
89646/2024	28.10.2024	WP (C) - 3527/2024	B BEHERA	GENERAL			WRIT BRANCH-5	(N 2)
89650/2024	28.10.2024	OJC- 2476/1999	N C SINHA	GENERAL				(N 2)
89681/2024	28.10.2024	ABLAPL- 11365/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-10-18		(N 2)
89683/2024	28.10.2024	ABLAPL- 11365/2024	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-10-18		(N 2)
89686/2024	28.10.2024	WP (C) - 23408/2024	K MOHANTY	GENERAL		Order Dtd. 2024-09-26		(N 2)
89699/2024	28.10.2024	BLAPL- 10072/2024	MR SAHOO	GENERAL		Order Dtd. 2024-10-08		(N 2)
89721/2024	28.10.2024	MACA- 726/2015	S ROUT	GENERAL		Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(N)
89722/2024	28.10.2024	MACA- 730/2015	S ROUT	GENERAL		Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(N)
89723/2024	28.10.2024	MACA- 731/2015	S ROUT	GENERAL		Order Dtd. 2024-10-01	MISC. APPEAL SEC.	(N)
89747/2024	28.10.2024	CMP- 328/2024	AMRESH MOHANTY	GENERAL		Order Dtd. 2024-06-18	WRIT BRANCH-1	(N 3)
89778/2024	28.10.2024	MATA- 117/2019	Y DAS	GENERAL			FIRST APPEAL	(N)

89794/2024	28.10.2024	ABLAPL-11451/2024	BIBHUTI RANJAN MOHANTY	GENERAL		Order Dtd. 2024-10-21		(N
89839/2024	28.10.2024	ABLAPL-15039/2021	D. LENKA	GENERAL		Order Dtd. 2021-12-11	BAIL-2	(N 1
89840/2024	28.10.2024	ABLAPL-6499/2022	P. K. DASH	GENERAL		Order Dtd. 2022-07-06	BAIL-1	(N
89841/2024	28.10.2024	TRP (C) - 138/2024	R. ACHARYA	GENERAL		Order Dtd. 2024-10-22	M.J.C.	(N
89842/2024	28.10.2024	ABLAPL-6503/2024	P. K. DASH	GENERAL		Order Dtd. 2024-07-02	BAIL-2	(N 1
89843/2024	28.10.2024	ABLAPL-7030/2024	P. K. DASH	GENERAL		Order Dtd. 2024-07-22		(N 1
89848/2024	28.10.2024	COPET-18/2007	K DAS	GENERAL				(N 1
89849/2024	28.10.2024	COPET-37/2016	K DAS	GENERAL			CIVIL REVISION	(N
89850/2024	28.10.2024	COPET-25/2007	K DAS	GENERAL				(N
89851/2024	28.10.2024	COPET-27/2007	K DAS	GENERAL				(N
89852/2024	28.10.2024	COPET-48/2016	K DAS	GENERAL				(N
89853/2024	28.10.2024	COPET-20/2007	K DAS	GENERAL				(N
89865/2024	28.10.2024	WP (C) - 14199/2007	N R BEHERA	GENERAL				(N
89869/2024	28.10.2024	ABLAPL-8409/2019	H. K. BHOL	GENERAL		Order Dtd. 2021-07-30	BAIL-2	(N 1
89870/2024	28.10.2024	WP (C) - 10743/2024	MANOJ KUMAR PANI	GENERAL		Annexure	WRIT BRANCH-6	(N 2
89877/2024	28.10.2024	WP (C) - 14810/2015	T KAMILA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(N 1
89882/2024	28.10.2024	CONTC-2117/2024	D. MOHAPATRA	GENERAL		Order Dtd. 2024-08-21	CONTEMPT	(N
89883/2024	28.10.2024	MA-515/2002	K SAHOO	GENERAL			MISC. APPEAL SEC.	(N
89884/2024	28.10.2024	WP (C) - 20917/2023	D. MOHAPATRA	GENERAL		Order Dtd. 2023-07-07	WRIT BRANCH (DIVISION BENCH-3)	(N 1
89887/2024	28.10.2024	WA-2986/2023	PRAVAKAR PRADHAN	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(N
89892/2024	28.10.2024	BLAPL-	CHHABI RANA	GENERAL		Order Dtd. 2024-10-08	BAIL-1	(N

		10026/2024							N
89896/2024	28.10.2024	WP (C) - 24891/2024	S. K. ACHARYA	GENERAL		Order Dtd. 2024-10-07			(N
89897/2024	28.10.2024	WP (C) - 24891/2024	SARAT KUMAR ACHARYA	GENERAL		Order Dtd. 2024-10-07			(N

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